

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.129261/2018 in
Writ Petition(s)(Civil) No(s).310/1996

PRAKASH SINGH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

[For modification of order dated 03.07.2018]

Date : 11-09-2018 This application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

Mr. Raju Ramachandran, Sr. Adv. [A.C.]

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Mr. Mojahid Karim Khan, Adv.

For Respondent(s) Mr. K.K. Venugopal, AG
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Mr. S. Wasim A. Qadir, Adv.
Ms. Binu Tamta, Adv.
Ms. Prerna Priyadarshini, Adv.
for
Mr. B.V. Balaramdas, Adv. [AOR]
Mr. D. S. Mahra, Adv. [AOR]

UPSC Mr. Naresh Kaushik, Adv.
Mr. Manoj Joshi, Adv.
Mr. Omung Raj, Adv.
Mr. Devik Singh, Adv.
Mr. Rahul Sharma, Adv.
Ms. Lalitha Kaushik, Adv.

Signature Not Verified
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SUBHODHAN CHANDER
Date: 17.20.51 IST
Reason:

Mr. Merusagar Samantray, Adv.
Mr. Salvador Santosh Rebello, Adv.

Tamil Nadu

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Mr. B. Balaji, AOR
Mr. Tara Chandra Sharma, AOR
Mr. Radha Shyam Jena, AOR
Mr. Mohanprasad Meharia, AOR
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Mr. Abhishek, AOR

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Tripura	Mr. Shuvodeep Roy, Adv. [AOR] Mr. Rituraj Biswas, Adv.
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Andaman & Nicobar	Mrs. G. Indira, Adv. [AOR] Mr. K.V. Jagdishvaran, Adv. Ms. Mrinal K. Mandal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let a copy of this application be served on Ms. Binu Tamta, learned counsel assisting Mr. K.K. Venugopal, learned Attorney General for India. A copy of the same be also given to Mr. Raju Ramachandran, learned Amicus Curiae.

List in the course of the next week.

(Subhash Chander)
AR-cum-PS

(H.S. Parasher)
Assistant Registrar